



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.05.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 15.05.2026 were not taken up. The next date of Hearing in the matter is **13.07.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 202 of 2025 Part Heard	Asha Garg Suspended Management of VV Multiplex Pvt. Ltd. Vs. Ashok Kumar Goyal & Ors. With	Ishan R Chowdhury	Adhish Srivastava- R1 Harshit Khare Deepankar Paras- for RP Kunal Godhwani Kinjal Chadha- R3
2.	Comp. App. (AT) (Ins) No. 223 of 2025 Part Heard	IPS Associates Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd. & Ors. With	Avik Sarkar	Adhish Srivastava Prafful Saini Harshit Khare- R1 Arjun Maheshwari- R2
3.	Comp. App. (AT) (Ins) No. 431 of 2025 Part Heard	Bal Raj Singh & Ors. Vs. Ritu Rastogi, RP of Vikas Multiplex Developers Pvt. Ltd., (now known as VV Multiplex Developers Pvt. Ltd.) & Ors.	Bhavya Khatreja	Adhish Srivastava

By order of Hon'ble Chairperson
-Sd/-
Registrar